


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-------------|--------------|---|
| CP(IB) No.151/BB/2017 | - | For hearing | Rule-6 of IB | Mitcon Consultancy & Engineering Services Ltd. Vs Angadi Dutt Sugars Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|--|
| | T.S. RAVIKUMAR 9448258996 | Petitioner. |  |

ORDER

Counsel for Petitioner is present. He has filed memo alongwith acknowledgement for service of notice on Corporate Debtor Angadi Dutt Sugars Ltd. No representation for Corporate Debtor. Corporate Debtor called absent. Counsel requested the Tribunal to address a letter to the Board for suggesting the name of IRP. Registry to address a letter to the Board. List it on 19.02.2018.


Member (T)


Member (J)